

the coverage and plug existing loop-holes; and

(b) the details of such amendments proposed and the likely date by which necessary legislation is expected to be enacted?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). Certain proposals for amending the Monopolies and Restrictive Trade Practices Act pursuant, *inter-alia*, to the recommendations made by the Sachar Committee are now in the final stages of consideration and processing by Government. As the matter involves legislative enactment, it is not possible to specify the likely date by which the legislation would be enacted.

Telecasting of President Award Films of Different Languages on Delhi T.V.

9743. **SHRI K. MALLANNA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to improve the standard of Delhi Door-darshan by showing films of such pattern—Sujata, Parakh, Madhumati etc. as has recently been shown; and

(b) whether Government also propose to bring improvement by showing the President Awarded films of different languages?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir. Government have taken steps in the direction of improving the standard of Doordarshan whether in the field of feature films or other programmes.

(b) The award winning feature films are always given preference over other films during the course of selection of feature films for telecast from TV network.

Request from Gujarat for Replacement of Small Units at Kandla

9744. **SHRI C. D. PATEL:** Will the Minister of ENERGY be pleased to state:

(a) whether the Central Government have taken any decision on the request of the Government of Gujarat on a scheme of replacement of small units at Kandla by one unit of 60 MW; and

(b) if not, the time likely to be taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Gujarat Electricity Board had sent a proposal for the replacement of old and smaller units at Kandla by a new 60 MW unit. However, as the coal availability for the 60 MW set was not confirmed by the Department of Coal, Gujarat Electricity Board was advised to drop the proposal. Notwithstanding the above position, the feasibility of burning both coal and lignite in the same boilers is being examined. Moreover, availability of coal for sustaining about 600 MW of new capacity for Gujarat projects from IB valley coal fields has recently been indicated. Gujarat Electricity Board have also been requested to update the cost estimates. The matter would be considered further on receipt of the requisite information and confirmation about availability of coal for this project.

Off-shore drilling rigs for ONGC

9745. **SHRI CHINTAMANI PANI-GRAHI:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are considering to buy two more off-shore drilling rigs for ONGC.

(b) if so, whether Government are negotiating with any foreign firm; and